

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOs. 1632 & 1297 OF 2019 IN
DFR NO. 2201 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tripura State Electricity Corporation Limited ...Appellant(s)
Versus
North Eastern Electricity Power Corporation Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Madhavi Diwan, ASG
Mr. Mullapudi Rambabu
Ms. Prity Kumari
Mr. N. Eswara Rao

Counsel for the Respondent(s) : -----

ORDER

Issue notice on IAs and also on main appeal returnable on 04.11.2019. Dasti, in addition, is also permitted.

List the matter on **04.11.2019**.

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson